

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 28th day of July, 2011

OA No. 180/2011

CORAM:

**HON'BLE MR. JUSTICE K.S.RATHORE, MEMBER (JUDL.)
HON'BLE MR. ANIL KUMAR, MEMBER (ADMV.)**

Dilp Singh
s/o Shri Man Singh ji,
r/o Village Safed Chhoti &
Post Safed Badi,
Tehsil Makrana,
Distt. Nagaur.

.. Applicant

(By Advocate: Shri Chain Singh Rathore)

Versus

1. Union of India
through Secretary
Ministry of Defence,
Govt. of India,
New Delhi.
2. RTI Cell, ADG AE G-6, D-1 Wing,
Sena Bhawan,
Gate No.4, THQ of Mod (Army),
New Delhi
3. United Headquarter,
Ministry of Defence (Force)
Through Addl. Directorate,
Recruitment/recruitment-5 (other rank) (E)
Adjutant General Branch,
Western Division-3,
R.K.Puram, New Delhi.
PIN-900108 c/o 56 APO

4. HQ Recruiting Zone,
Jaipur (Rajasthan)
Pin-900 137 C/o 56 APO.
5. HQ 61 Sub Area (A)
PIN-908661 C/o 56 APO.

.. Respondents

(By Advocate:

O R D E R (ORAL)

The present OA is directed against the order dated 24.3.2009 (Ann.A/1) and 20.10.2009 (Ann.A/2) whereby candidature of the applicant has been rejected for appointment on the post of Soldier Clerk as the applicant has not secured prescribed marks in view of the criteria laid down by the respondents.

2. This is being second round of litigation. Earlier also the applicant preferred OA No.161/2009 challenging the order dated 24.3.2009 but the aforesaid OA was dismissed as withdrawn with liberty reserved to the applicant to file substantive OA.

3. It is not disputed that the applicant though secured overall 50% marks in aggregate but not secured 40% in each subject. Minimum 60 marks are required out of 150 marks to make it 40%. The applicant has only secured 57 marks out of 150 in Hindi Sahitya. Thus, the applicant was not selected.

4. Even otherwise, the selection process is already over and appointments are made and he is not eligible to be given appointment, therefore, as he has not secured required



percentage of marks in Hindi Sahitya, therefore, we find no merit in this OA and the same is dismissed being bereft of merit at admissions stage.

Anil Kumar
(ANIL KUMAR)
Admv. Member

K. S. Rathore
JUSTICE K.S.RATHORE
Judl. Member

R/